

by the President on the 1st March, 1976;

- (2) The Departmentalisation of Union Accounts (Transfer of Personnel) Ordinance, 1976 (No. 2 of 1976) promulgated by the President on the 1st March, 1976.

[Placed in Library. See No. LT-10348/76].

Economic Survey, 1975-76

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy of 'Economic Survey, 1975-76' (Hindi and English version) [Placed in Library. See No. LT-10349/76].

Urban Land (Ceiling and Regulation) Rules, 1976

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): I beg to lay on the Table a copy of the Urban Land (Ceiling and Regulation) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 35(E) in Gazette of India dated the 17th February, 1976, under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976, together with an explanatory note) [Placed in Library. See No. LT-10350/76].

Notification under Customs Act 1962, Indian Tariff Act, 1934 and Central Excise Rules 1944, and Central Excise, Income-tax and Wealth-tax Rules, 1976.

THE MINISTER OF STATE IN CHARGE OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (i) The Customs (Publication of Names) Rules, 1975, published in Notification No.

G.S.R. 27(E) in Gazette of India dated the 19th January, 1976 together with an explanatory memorandum.

- (ii) G.S.R. 183 published in Gazette of India dated the 7th February, 1976.  
 (iii) G.S.R. 74(E), 76(E) and 77 (E) published in Gazette of India dated the 12th February, 1976 together with an explanatory memorandum.  
 (iv) G.S.R. 106(E) published in Gazette of India dated the 1st March, 1976 together with an explanatory memorandum

- (2) A copy of Notification No. G.S.R. 75(E) (Hindi and English versions) published in Gazette of India dated the 12th February, 1976 making certain amendment to the Second Scheduled to the Indian Tariff Act, 1934, under sub-section (2) of section 4A of the said Act together with an explanatory memorandum. [Placed in Library. See No. LT-10354/76].

- (3) A copy of the Central Excise (Fifth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 164 in Gazette of India dated the 7th February, 1976, under section 38 of the Central Excises and Salt Act 1944. [Placed in Library. See No. LT-10355/76].

- (4) A copy of the Income-tax (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 134(E) in Gazette of India dated the 23rd February, 1976, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-10351/76].